

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.311/2005 In
O.A. No.936/2004

New Delhi this the 4th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Atar Singh (Ex-principal)
S/o Shri Panna Lal
R/o Rajkuteer, Sidharth Nagar,
Izat Nagar, Bareilly, UP.

-Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

UOI & Ors.

1. Shri Arjun Singh
Chairman, KVS
Dept. of Education,
C-Block, Shastri Bhawan,
New Delhi.

2. Rang Lal Jamunda,
Commissioner, KVS
18 Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

-Respondents

ORDER(Oral)

Hon'ble Shri Shanker Raju, Member (J)

On the request of Shri M.K. Bhardwaj, learned counsel of petitioner, CP is dismissed as withdrawn, with liberty to take legal recourse to an appropriate proceedings.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Vice Chairman (A)

4.8.05